

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI
TIS HAZARI COURTS

ORDER

On attaining the age of superannuation **Sh. Keshv Nand**, S/o Sh. Jogeshwar Prasad, Sr. Judicial Assistant, E.C. No-2373, shall retire from Government Service with effect from 30/04/2022 (Afternoon).


26.4.22
(GIRISH KATHPALIA)

Principal District & Sessions Judge (HQs)
Delhi

No. 30257-288- Admn. II/PF/Ret./2022

Delhi, Dated the 26 APR 2022

Copy forwarded for information and necessary action to:-

- 1 The Office of the Principal District & Sessions Judge, West, New Delhi, South, South-East, East, North-East, North, North-West, South-West, Shahdara, Rouse Avenue Delhi/New Delhi.
- 2 The Drawing and Disbursing Officer, New Delhi District, PHC, New Delhi.
- 3 The Accounts Officer/ Asst. Accounts Officer, Accounts Branch, New Delhi District, New Delhi, with the direction to inform the Housing Department in case the official is in possession of government accommodation.
- 4 The Pay & Accounts Office, through the concerned Accounts Branch.
- 5 The Leave Sanctioning Authority, New Delhi District, PHC, New Delhi.
- 6 The Sr. A.O. (J), A.O. (Judicial), Vigilance & Litigation Branch, Central & New Delhi District.
- 7 Dealing Assistants- ACRs Cell, Seniority & Promotion-JA (Admn-II), Transfer & Posting (Admn-II), District Central, Tis Hazari Courts, Delhi.
- 8 The Pay Bill Clerk and Service Book Clerk, New Delhi District, PHC, New Delhi, for further necessary action.
- 9 The Web-Site Committee, Tis Hazari Courts, Delhi.
- 10 Hindi Section, Tis Hazari Courts, Delhi.
- 11 Promotion Cell, Tis Hazari Courts, Delhi.
- 12 Layers Seat, Tis Hazari Courts, Delhi.
- 13 Dealing Official, Pension Cell, New Delhi District, PHC, New Delhi.
- 14 **Sh. Keshv Nand**, S/o Sh. Jogeshwar Prasad, Sr. Judicial Assistant/Reader in the court of Sh. Dharmender Rana, Ld. ASJ, PHC, New Delhi District, New Delhi with the direction to process regarding surrendering of government accommodation, if occupied.


26/4/22

(Balbir Singh Shalar)
Administrative Officer (Judicial)
O/o Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi.